

MOST URGENT/OUT AT ONCE


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 35 of 3526 /Genl./HCS/2025

Dated, Delhi the 9-8 JAN 2025

Copy of the letter bearing No. 1445-1457/R.R.(Sessions)/South/Saket/2025 dated 15.01.2025 bearing diary no. 288/G dated 16.01.2025 along with enclosure as Mark-'A' received from Addl. Sessions Judge (SFTC)/Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi is being circulated with regard to pendency of Appeal/Revision (if any), in respect to the abovesaid letter dated 15.01.2025 and send the abovementioned information/reports directly to the email id addca@gov.in within 15 days.

- (A) All the Sessions Courts/Appellate Courts (record of 337 cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year-2012 & 2013 as (Mark-'A') (w.e.f. 03.01.2025 to 10.01.2025), Central District, Tis Hazari Courts, Delhi.
- (B) Branch-In-Charge, Facilitation centre, Central, Tis Hazari Courts, Delhi.
- (C) Branch-In-Charge, Record Room (Criminal/Sessions), Central District, Tis Hazari Courts, Delhi whether there is any appeal/revision pending before the Appellate/Sessions Courts in respect of appeal files have been consigned in Record Room (Criminal/Sessions).
- (D) AO (Judl.)/Branch In-charge, Bail/Filing Section, Central District, THC, Delhi.
- (E) Ahlmad (Bail matters) to Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- (F) The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.


(Ravinder Bedi)

Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

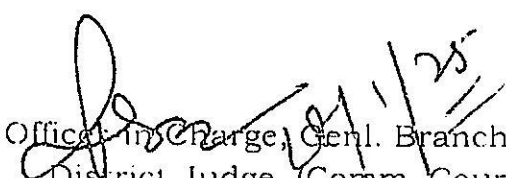
Encls. As above

No. _____ /Genl./HCS/2025

Dated, Delhi the 9-8 JAN 2025

Copy to :-

1. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.


Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi

16
17/01/21

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

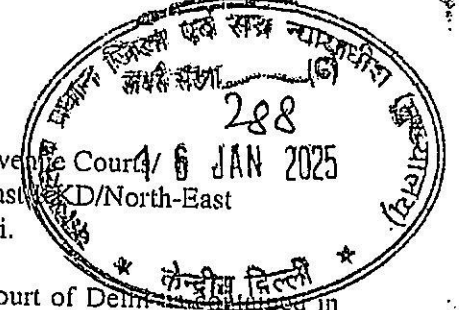
No. 1445-1457 /R.R (Sessions)/South/Saket/2024

Dated: 15/01/25

DJ

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Court
Central THC/ West THC/ North-West Rohini/ North Rohini/ East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.



Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi in
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).
Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 337 cases in which all Criminal Appeals/Revisions, Complaint
Cases of Electricity Act for the year, 2012 & 2013 in Record Room (Sessions), South District, identified
during the period w.e.f. 03.01.2025 to 10.01.2025, have to be weeded out. A list of these files is placed at
Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the
earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the
same to the courts of their district and confirmation be also sent to Record Room Sessions through
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it
will presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME	MARK 'A'
1.	R0191312012	CA NO 04/12	SUMIT MITTAL VS STATE	31.10.2012	SET ASIDE	2394/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH	
2.	R0191322012	CA NO 02/12	SUMIT MITTAL VS STATE	31.10.2012	SET ASIDE	2395/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH	
3.	R0274952012	CR NO 10/12	MADHUR MITTAL VS STATE	31.10.2012	SET ASIDE	2396/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH	
4.	R0274932012	CR NO 08/12	MADHUR MITTAL VS STATE	31.10.2012	SET ASIDE	2397/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH	
5.	R0274942012	CR NO 09/12	MADHUR MITTAL VS STATE	31.10.2012	SET ASIDE	2398/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH	
6.	NA	CR NO 11/11	NASEEM AHMED VS AMRINDER SINGH	29.11.2012	WITHDRAW	2399/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH	
7.	NA	CR NO 27/11	YOGENDRA JOHN VS RITA KUMARI	18.01.2012	ALLOWED	2400/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST	
8.	NA	CR NO 45/11	JAY PRAKASH VS STATE	24.01.2012	DISPOSED	2401/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST	
9.	NA	CR NO 72/11	RAM CHANDER VS KAMLA	31.01.2012	WITHDRAW	2403/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST	
10.	R0310842009	CR NO 79/11	SARITA AGGARWAL VS NUPUR AGGARWAL	04.02.2012	DISMISSED	2404/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST	
11.	NA	CR NO 80/11	AARTI AGGARWAL VS NUPUR AGGARWAL	04.02.2012	DISPOSED OFF	2405/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST	
12.	NA	CR NO 90/12	MOHARRAM ALI VS STATE	19.03.2012	WITHDRAW	2406/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST	
13.	NA	CR NO 33/11	MANJEET KAUR VS KULWANT SINGH	30.03.2012	DISPOSED OFF	2407/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST	
14.	NA	CR NO 35/11	PARAAMJIT SINGH VS KAKIS OVERSEAS PVT. LTD	30.03.2012	DISPOSED OFF	2408/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST	

15.	NA	CA NO 17/11	VINOD KUMAR VS STATE	28.04.2012	DISPOSED OFF	2409/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
16.	NA	CR NO 81/11	PARMINDER VS BHARTI	30.04.2012	DISPOSED OFF	2410/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
17.	NA	CA NO 70/11	SUMAN SARKAR VS STATE	05.05.2012	DISPOSED OFF	2411/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
18.	NA	CA NO 39/11	SHEESH PAL VS STATE	10.05.2012	DISPOSED OFF	2412/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
19.	NA	CA NO 81/11	GYATRI DEVI VS STATE	14.05.2012	DISPOSED OFF	2413/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
20.	NA	CA NO 91/12	MOHARRAM ALI VS STATE	15.05.2012	DISPOSED OFF	2414/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
21.	NA	CA NO 50/11	ANIL MEHRA VS NALINI MEHRA	15.05.2012	DISPOSED OFF	2415/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
22.	NA	CA NO 88/11	KAVITA RANI VS AMIT KUMAR	22.05.2012	DISPOSED OFF	2416/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
23.	NA	CR NO 58/11	V N NANGIA VS STATE	05.06.2012	DISPOSED OFF	2417/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
24.	NA	CA NO 14/11	SUNIL VS STATE	24.08.2012	DISPOSED OFF	2418/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
25.	NA	CA NO 13/11	PIHREY SINGH VS STATE	24.08.2012	DISPOSED OFF	2419/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
26.	NA	CA NO 60/11	ARUN CHAUDHARY VS STATE	25.08.2012	DISPOSED OFF	2420/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
27.	NA	CA NO 35/11	VIRENDER SYAL VS NARESH KAPOOR	06.09.2012	AQUITTED	2421/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
28.	NA	CA NO 32/11	VIRENDER SYAL VS NARESH KAPOOR	06.09.2012	AQUITTED	2422/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
29.	NA	CA NO 36/11	VIRENDER SYAL VS NARESH KAPOOR	06.09.2012	AQUITTED	2423/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
30.	NA	CA NO 73/11	MITHLESH VS KAJODMAL	01.10.2012	DISMISSED	2424/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST

31.	R0277012012	CR NO. 198/2012	SACHIN VS STATE	06.11.2012	ALLOWED	1997/F/2012	SH. AJAY KUMAR JAIN/ASJ/SE
32.	R0102802011	CR NO. 154/2012	TEJ PAL SINGH VS JASMINE CHADHA	14.12.2012	DISMISSED	2013/F/2012	SH. AJAY KUMAR JAIN/ASJ/SE
33.	R0074772011	CR NO. 16/11	CHANDER KALA VS JAI KISHAN	29.02.2012	DISPOSED OFF	2386/F/2012	MS. R. KIRAN NATH/ASJ/SOUTH
34.	R0303692009	CR NO. 1029/06	BSES RAJDHANI LTD. V/S PUSHPA SHARMA	10.01.2012	CONVICED	2429/F/2012	SH. RAKESH TIWARI ASJ SOUTH EAST
35.	R0035812011	CR NO.54/11	VISHNU KUMAR SUREKA VS STATE	22.11.2012	DISPOSED OFF	2425/F/2012	MS. RAJ RANI MITRA ASJ-03 SOUTH EAST
36.	NA	CA NO.18/11	PRASHANTI JPRASHAR V/S SHIWETA MISHRA AND ANOTHERS	08.10.2012	WITHDRAW	2427/F/2012	SH. GULSHAN KUMAR ASJ-01 SOUTH EAST
37.	R0186742011	CR NO.15/11	RAM HARI SHARMA	05.10.2012	DISMISSED	2428/F/2012	SH. GULSHAN KUMAR ASJ-01 SOUTH EAST
38.	R0933062008	CC NO.171/08	BSES RAJDHANI JPOWER LTD VS KALAWATI & ETC.	21.02.2012	CONVICED	2430/F/2012	SH. RAKESH TIWARI ASJ SOUTH EAST
39.	R0162392011	CA NO.53/11	LILLY KUTTY V/S STATE & ORS	05.09.2012	ALLOWED	2433/F/2012	SH. ATUL KUMAR GARG ASJ SOUTH-04
40.	R0244082012	CR NO.37/12	BHARAT KUMAR VS STATE	03.01.2013	ALLOWED	01/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
41.	R0118692010	CR NO.06/10	STATE VS INDER JEET & ORS	04.01.2013	DISMISSED	02/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
42.	R0280562012	CR NO.46/12	RAMAN VOHRA VS RAJIV PAUL	05.01.2013	DISMISSED	03/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
43.	R0228062012	CA NO.18/12	SMT. SHEENA SINGH VS KARAMJIT SINGH & ORS	15.01.2013	DISMISSED	05/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
44.	R0291472011	CR NO.53/11	RAJ KUMAR VS VIJAY PAL & ORS	16.01.2013	DISMISSED	06/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
45.	R0204582012	CR NO.26/12	SANAJY KUMAR VS KALESHWAR INFRASTRUCTURE PVT LTD.	17.01.2013	ALLOWED	07/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH

46.	R0197402012	CR NO.24/12	REENA GAMBHIR VS KALESHWAR INFRASTRUCTURE PVT LTD.	17.01.2013	ALLOWED	08/F/2012	SH.RAJEEV BANSAL ASJ-03 SOUTH
47.	R0197392012	CR NO.23/12	KARAN VS KALESHWAR INFRASTRUCTURE PVT LTD.	17.01.2013	ALLOWED	09/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
48.	R01197362012	CR NO 22/12	SANJAY VS SURENDER KALRA	23.01.2013	ALLOWED	10/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
49.	R0314662012	CR NO.59/12	LAXMI SINGH VS STATE	28.1.2013	DISMISSED	11/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
50.	R0194082012	CA NO.16/12	SATAE VS SYAMBIH & ORS	29.01.2013	DISMISSED	12/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
51.	R0261782012	CR NO.40/12	DINESH TANWAR VS STATE & ORS	30.01.2013	DISMISSED	13/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
52.	R0235622012	CR NO. 32/12	JITENDER MALHOTRA VS ASHISH DUTTA	01.02.2013	SET SIDE	14/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
53.	R0029462013	CR NO.05/13	SATBIR SINGH VS STATE	06.02.2013	ALLOWED	16/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
54.	R0271292012	CR NO.43/13	STATE VS KUMAR SAUMITRA & ORS	11.2.2013	ALLOWED	17/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
55.	R0120412012	CR NO.10/12	SMT.BHUPENDER KAUR & ORS STATE & ORS	12.02.2013	ALLOWED	18/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
56.	R0230872012	CR NO30/12	ANIL YADAV & ORS STATE & ORS	16.02.2013	DISMISSED	20/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
57.	R0325902012	CR NO 01/13	VINOD KUMAR VS STATE	16.02.2013	DISMISSED	21/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
58.	R0140012012	CR NO 17/13	RAHUL SETHI VS ANJU PANWAR	18.02.2013	DISMISSED	22/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
59.	R0140002012	CR NO 18/12	RAHUL SETHI VS ANJU PANWAR	18.02.2013	DISMISSED	23/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
60.	R0275212010	CR NO 12/10	ANKITA VS UDIT MISHRA	19.02.2013	WITHDRAWN	24/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
61.	R0293592012	CR NO.50/12	INDERJEET SINGH VS STATE & ORS	20.02.2013	DISMISSED	25/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH

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62.	R0032362013	CR NO.07/13	ASHA VS HANSRAJ & ORS	27.02.2013	WITHDRAWN	26/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
63.	NA	R.T.I.APEAL NO.12/12	KARAM PAL SINGH VS P.I.O SAKET	30.01.2013	DISMISSED	27/F/2013	SH. YOGESH KUMAR KHANNA ASI SPECIAL FAST COURT SOUTH
64.	R0297502012	CR NO.59/12	NISHANT VS STATE	04.01.2013	SET ASIDE	29/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
65.	R0293582012	CR NO.58/12	HITENDER SINGH BISHT VS STATE	07.01.2013	SET ASIDE	30/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
66.	NA	CR NO. 52/12	VIRENDER KUMAR VS STATE	08.01.2013	DISMISSED	31/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
67.	R0196312012	CA NO.52/12	COL. PRAHALAD RANA VS RAJU	14.01.2013	PROVATION	32/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
68.	R0080802012	CA NO.10/12	RANA R. TIWARI VS STATE	15.01.2013	SET ASIDE	33/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
69.	R0266582012	CR NO.57/12	RIPPAN PANDEY VS STATE	15.01.2013	DISMISSED	34/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
70.	NA	CA NO.79/12	RAJESH ARORA VS PRIYANKA CHOUDHARY	17.01.2013	ALLOWED	35/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
71.	R0041002012	CA NO.08/12	INDER MOHAN TIWARI VS KAVITA TIWARI	19.01.2013	DISMISSED	36/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
72.	R0033142012	CA NO. 01/12	INDER MOHAN TIWARI VS KAVITA TIWARI	19.01.2013	DISMISSED	37/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
73.	R0302512012	CR NO.06/13	SUNIL KUMAR VS STATE	30.01.2013	SET ASIDE	38/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
74.	R0005912013	CR NO.05/13	R. RANGANATHAN VELURA VS STATE	31.01.2013	ALLOWED	39/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
75.	R0301082012	CR NO.61/12	RAKESH SHARMA VS STATE	08.02.2013	DISMISSED	42/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
76.	R0022362013	CR NO.10/13	UMESH PANSARI VS SUNIL DUTT	16.02.2013	DISMISSED	43/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02
77.	R0023072013	CR NO.15/12	MD. RAHUL HAQUE VS PREM PRAKASH JUNEJA	20.02.2013	DISMISSED	44/F/2013	SH. RAJENDER KUMAR SHASHTRI ASJ-02

78.	R0028232013	CR NO.61/12	INDERJEET BANERJEE VS STATE	20.02.2013	DISMISSED	45/F/2013	SH.RAJENDER KUMAR SHASHITRI ASJ-02
79.	R0323732012	CA NO.81/12	MD. MURSLIN VS STATE	27.02.2013	DISMISSED	46/F/2013	SH.RAJENDER KUMAR SHASHITRI ASJ-02
80.	R0204602012	CR NO.42/12	DEEPAK VS ADESH KUMAR BANSAL	27.02.2013	DISMISSED	47/F/2013	SH.RAJENDER KUMAR SHASHITRI ASJ-02
81.	R0264202012	CR NO.334/12	AMIT SINGH VS STATE & ORS.	02.01.2013	DISPOSED OFF	48/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
82.	R0297342012	CA NO. 233/12	KALI BAI VS STATE	02.01.2013	DISPOSED OFF	49/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
83.	R0009852012	CR NO.10/12	SANJAY@ SANJU VS STATE	02.01.2013	ALLOWED	50/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
84.	R0323752012	CR NO.06/13	RADLEY METAL PRODUCTS PVT LTD.& ORS. VS STATE & ANR.	04.01.2013	DISPOSED OFF	66/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
85.	R0291302012	CR NO.363/12	RADLEY METAL PRODUCTS PVT LTD VS STATE & ANR	04.01.2013	DISPOSED OFF	67/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
86.	R0268262012	CA NO.199/12	VIPIN DASS VS STATE	02.01.2013	DISPOSED OFF	55/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
87.	R0268292012	CA NO.200/12	JAHAGIR ALAM VS STATE	02.01.2013	DISPOSED OFF	56/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
88.	R0315572012	CR NO.241/12	RULA NATH VS STATE	03.01.2013	DISPOSED OFF	57/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
89.	R0054792012	CA NO.53/12	BABU KUMAR & ORS VS SMT.NAGINA	03.01.2013	DISMISSED	58/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
90.	R0225472012	CR NO.290/12	PREETI SETIA VS RAJNI CHAWLA	03.01.2013	ALLOWED	59/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
91.	R0000312013	CA NO.04/13	RAKESH KUMAR SHARMA VS STATE & ANR	03.01.2013	DISPOSED OFF	63/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
92.	R0000242013	CA NO 03/13	DILIP SINGH VS AMAR MALIK	03.01.2013	DISPOSED OFF	64/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
93.	R0268282012	CA NO 198/12	BHAGIRATH VS STATE	02.01.2013	DISPOSED OFF	53/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

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94.	R0268272012	CA NO 192/12	SUMMI (PINKI) VS STATE	02.01.2013	DISPOSED OFF	54/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
95.	R0009842012	CA NO 11/12	RAGHU VS STATE	02.01.2013	ALLOWED	51/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
96.	R0009832012	CA NO 12/12	ANIL VS STATE	02.01.2013	ALLOWED	52/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
97.	R0291312012	CR NO 364/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	68/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
98.	R0291362012	CR NO 365/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	69/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
99.	R0291352012	CR NO 366/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	70/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
100.	R0291272012	CR NO 367/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	71/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
101.	R0271062012	CR NO 338/12	MOHINDER SINGH VS RAMESH	04.01.2013	ALLOWED	65/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
102.	R0291332012	CR NO 368/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	72/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
103.	R0192652012	CA NO 132/12	SANJEEV DUTTA VS SHALLU DATTA	04.01.2013	DISPOSED OFF	73/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
104.	R0322562012	CR NO 02/13	DEEPAK KANOJIYA VS JYOTI KANOJIA	04.01.2013	DISMISSED	74/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
105.	R0002252013	CR NO 08/13	ABHAY CHANDRA VS MCD	05.01.2013	DISPOSED OFF	75/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
106.	R0002032013	CA NO 10/13	MS. DAYAWATI SANGWAN VS SH. DHARMENDER SANGWAN	05.01.2013	DISMISSED	76/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
107.	R0002262013	CR NO 07/13	SHRI AKHIL BHARGAVA VS SMT. LALIT GUPTA	05.01.2013	DISPOSED OFF	77/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
108.	R0298972012	CA NO 234/12	RAVI VS STATE	07.01.2013	DISPOSED OFF	78/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
109.	R0271092012	CA NO 207/12	ARVIND VS STATE	07.01.2013	DISPOSED OFF	79/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

110.	R0308092012	CA NO 238/12	SHANKER VS STATE	07.01.2013	DISPOSED OFF	80/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
111.	R0305002012	CA NO 235/12	KARAN TIWARI VS STATE	07.01.2013	DISPOSED OFF	81/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
112.	R0281922012	CR NO 355/12	SH. NANAK GUPTA VS STATE	07.01.2013	DISPOSED OFF	82/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
113.	R0321292012	CR NO 01/13	H M INFORMATICS VS CATMOSS RETAIL LDT	04.01.2013	DISMISSED	83/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
114.	R0286662012	CA NO 223/12	SANJAY KUMAR VS STATE	07.01.2013	DISPOSED OFF	84/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
115.	R0277712012	CA NO 212/12	HARENDER SINGH VS STATE	07.01.2013	DISPOSED OFF	85/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
116.	R0160992012	CA NO 115/12	BABY LISA RAJ VS RAJESH SHARMA	07.01.2013	DISPOSED OFF	86/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
117.	R0272752012	CR NO 340/12	M/S ADITYA BIRLA INSULATORS VS STATE	08.01.2013	DISMISSED	87/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
118.	R0285732012	CR NO 361/12	M/S GODREJ & BOYCE MFG. CO. LTD VS STATE	08.01.2013	DISPOSED OFF	88/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
119.	R0325922012	CA NO 08/13	LT.COL. (RETD.) SARVADAMAN SINGH OBEROI VS SH. JUSTICE SANJAY KISHAN KAUL	08.01.2013	DISMISSED	89/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
120.	R0004592013	TP(CRL) NO 01/13	ISHAQUE KHAN VS RAJEEV AGGARWAL	08.01.2013	DISPOSED OFF	90/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
121.	R0088542012	CA NO 80/12	DAANVIR VS STATE	08.01.2013	DISPOSED OFF	91/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
122.	R0004552013	CR NO 15/13	MOHD. RAIS VS STATE	08.01.2013	DISPOSED OFF	92/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
123.	R0004562013	CR NO 16/13	MOHD. RAIS VS STATE	08.01.2013	DISPOSED OFF	93/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
124.	R0004502013	CR NO 09/13	POONAM KAUSHIK VS STATE	09.01.2013	DISMISSED	94/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
125.	R0003522013	CR NO 17/13	MMTC LTD. VS M/S JAY KEY	09.01.2013	DISPOSED OFF	95/F/2013	SH.R.K. GAUBA DISTRICT JUDGE

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126.	R0072622012	CA NO 74/12	RAJESH RAM VS MS. AARTI DEVI	09.01.2013	DISPOSED OFF	96/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
127.	R0000082013	CA NO 07/13	RAVINDER SINGH VS SMT. MEGHINA SINGH	10.01.2013	DISMISSED	97/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
128.	R0295652012	CR NO 370/12	ROHIT DHAWAN VS ADVANTURE ADVERTISING & MARKETING	10.01.2013	DISPOSED OFF	98/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
129.	R0233422012	CA NO 150/12	PANKAJ SINGH @ MANGRU VS STATE	10.01.2013	DISPOSED OFF	99/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
130.	R0277602012	CR NO 347/12	MR. SANJAY SOLANKI VS IMAGE INTERIORS	10.01.2013	ALLOWED	100/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
131.	NA	MA NO 02/13	THREE ACES LOGISTICS PVT. LTD VS RENU MAHAJAN	10.01.2013	WITHDRAW	101/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
132.	NA	CR NO 378/12	RAMESH CHAND GUPTA VS SUNITA	11.01.2013	ALLOWED	102/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
133.	NA	CR NO 379/12	SHYAM SUNDER @ SANJAY VS SMT. SUNITA	11.01.2013	DISPOSED OFF	103/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
134.	R0282592012	CA NO 218/12	SH. SAIYA BHAN SHARMA VS MS. KAMLESH KUMARI	11.01.2013	DISPOSED OFF	104/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
135.	R0282602012	CA NO 219/12	SH. SAIYA BHAN SHARMA VS MS. KAMLESH KUMARI	11.01.2013	DISPOSED OFF	105/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
136.	R0008222013	TP(CRL) NO 02/13	STATE VS NANHE	11.01.2013	WITHDRAW	106/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
137.	R0266192012	CR NO 333/12	SH. BIKAS MISHRA VS STATE	11.01.2013	DISPOSED OFF	107/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
138.	R0264572012	CR NO 262/12	RAM SHANKER GUPTA VS RAM BABU GUPTA	11.01.2013	DISMISSED	108/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
139.	R0009052013	TP(CRL) NO 03/13	AMRIK SINGH VS STATE	14.01.2013	WITHDRAW	109/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
140.	R0279432012	CR NO 350/12	MANJEET SINGH VS SHO (PS; K.M. PUR)	04.01.2013	DISMISSED	110/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
141.	R0284122012	CA NO 221/12	RAVINDER SINGH NAGRA VS STATE	15.01.2013	DISPOSED OFF	111/F/2013	SH.R.K. GAUBA DISTRICT JUDGE

142.	R0297792012	CR NO 372/12	PAWAN KR. JHA VS ASHWANI KUMAR SINGH	15.01.2013	DISPOSED OFF	112/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
143.	R0308022012	CR NO 300/12	MONA @ SABNAM VS STATE	15.01.2013	DISMISSED	113/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
144.	R0044902012	CA NO 42/12	RAJESH KUMAR RAJPUT VS STATE	15.01.2013	ALLOWED	114/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
145.	R0009132013	TP(CRI.) NO 04/13	STATE VS OM PRAKASH KANODIA	16.01.2013	DISPOSED OFF	115/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
146.	R0235272012	CA NO 151/12	VIVEK PRAHLADAN VS STATE	16.01.2013	DISPOSED OFF	116/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
147.	R0286422012	CA NO 234/12	ANIL KHANNA VS GULAB SINGH VERMA	17.01.2013	DISPOSED OFF	117/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
148.	R0252682012	CR NO 310/12	SH SHYAM PAL VS SH. SANJAY GOYAL	17.01.2013	DISPOSED OFF	118/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
149.	R0204692012	CA NO 130/12	NILANJAN GUPTA VS STATE	07.01.2013	ALLOWED	119/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
150.	R0283152012	CR NO 357/12	PUSHKAR RAJ VS STATE	21.01.2013	ALLOWED	120/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
151.	R0063762013	CR NO 26/13	O.P. DHAKOLIYA VS HARVINDER SINGH	21.01.2013	DISPOSED OFF	121/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
152.	R0051152013	CR NO 27/13	O.P. DHAKOLIYA VS HARVINDER SINGH	21.01.2013	DISPOSED OFF	122/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
153.	R0051162013	CR NO 28/13	O.P. DHAKOLIYA VS HARVINDER SINGH	21.01.2013	DISPOSED OFF	123/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
154.	R0051172013	CR NO 29/13	O.P. DHAKOLIYA VS HARVINDER SINGH	21.01.2013	DISPOSED OFF	124/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
155.	R0196892012	CR NO 252/12	RAJATAN CHADHA VS STATE	22.01.2013	DISMISSED	125/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
156.	R0026572012	CA NO 22/12	SOBAN SINGH VS STATE	22.01.2013	DISPOSED OFF	126/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
157.	R0288532012	CA NO 227/12	KANWAR PAL SINGH @ KUNDAN	23.01.2013	DID	127/F/2013	SH.R.K. GAUBA DISTRICT JUDGE

158.	R0005682013	CA NO 16/13	VS STATE VINI SHARMA VS STATE	23.01.2013	DISPOSED OFF	128/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
159.	R0255632012	CR NO 317/12	SHRI KUMAR PAL VS STATE	28.01.2013	ALLOWED	129/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
160.	NA	CR NO 36/13	SHIV CHARAN VS STATE	28.01.2013	DISPOSED OFF	131/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
161.	R0055512012	CA NO 55/12	ROHTASH VS STATE	29.01.2013	DISPOSED OFF	132/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
162.	R0024722013	CR NO 26/13	MANOJ SHARMA VS STATE	30.01.2013	DISPOSED OFF	133/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
163.	R0274682012	CA NO 111/12	SATISH KUMAR VS POONAM RANI	30.01.2013	DISPOSED OFF	134/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
164.	NA	CA NO 96/12	SUDRASHAN VS STATE	31.01.2013	ALLOWED	135/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
165.	R0018462013	CA NO 25/13	PRASHANT KUMAR SINGH VS M/S SPIRAL SYSTEMS & NETWORKING	31.01.2013	DISPOSED OFF	136/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
166.	R0228052012	CR NO 181/12	RAJEEV ARORA VS STATE	02.01.2013	DISMISSED	137/F/2013	SH AJAY KUMAR JAIN/AS/SE
167.	R0308872012	CR NO 210/12	PRADEEP KUMAR BANSAL VS STATE	09.01.2013	REMAND BACK	138/F/2013	SH AJAY KUMAR JAIN/AS/SE
168.	R0313992012	CR NO 211/12	RAMAN MISHRA VS STATE	11.01.2013	DISMISSED	139/F/2013	SH AJAY KUMAR JAIN/AS/SE
169.	R0000322013	CA NO 01/12	M/S ALLIED TECHNOLOGIES VS SANJIVINI ENTERPRISES	15.01.2013	DISMISSED ASS	140/F/2013	SH AJAY KUMAR JAIN/AS/SE
170.	R0170032012	CR NO 162/12	MEDHATHI JHA VS JITENDER NATH SHARMA	17.01.2013	ALLOWED	141/F/2013	SH AJAY KUMAR JAIN/AS/SE
171.	R0228072012	CR NO 180/12	LA SIDDIQUE VS MOINUDDIN ETC	17.01.2013	DISMISSED	142/F/2013	SH AJAY KUMAR JAIN/AS/SE
172.	R0293212012	CA NO 206/12	KAMINI KHANNA VS STATE	17.01.2013	ALLOWED	143/F/2013	SH AJAY KUMAR JAIN/AS/SE
173.	R0298072012	CA NO 208/12	JAGMOHAN BEHAL VS S. SEWA	24.01.2013	DISMISSED	144/F/2013	SH AJAY KUMAR JAIN/AS/SE

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174.	R0005442013	CR NO 02/13	VINOD PATEL VS KAPIL AGGARWAL	28.01.2013	ALLOWED	145/F/2013	SH AJAY KUMAR JAIN/AS/SE
175.	R0276722012	CR NO 197/12	SHIKHA MATHUR VS STATE	05.01.2013	DISPOSED OFF	146/F/2013	SH AJAY KUMAR JAIN/AS/SE
176.	R0220042012	CA NO 15/12	M/S LALLIPUT KIDSWEAR LTD. VS M/S MANDHANA INDUSTRIES LTD.	31.01.2013	DISMISSED	147/F/2013	Ms. RENU BHAI NAGAR/ASJ,SE-01
177.	R0028072013	CR NO 39/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	148/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
178.	R0028102013	CR NO 40/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	149/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
179.	R0028082013	CR NO 41/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	150/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
180.	R0028062013	CR NO 42/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	151/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
181.	R0028092013	CR NO 43/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	152/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
182.	R0254522012	CR NO 314/12	NIRMAL ARORA VS STATE	01.02.2013	DISPOSED OFF	153/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
183.	R0186512012	CA NO 129/12	ASHWANI MARWAH VS STATE	01.02.2013	DISPOSED OFF	154/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
184.	R0029942013	TP(CRL) NO 07/13	SHALANI VS STATE	02.02.2013	DISMISSED	155/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
185.	R0254712012	CA NO 164/12	RAJIV KUMAR VS ANU KUMARI	04.02.2013	DISPOSED OFF	156/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
186.	R0250912012	CA NO 157/12	DHARAMBIR SINGH VS STATE	04.02.2013	DISPOSED OFF	157/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
187.	R0002042013	CA NO 09/13	SAROJ SAILESH JAIN VS STATE	04.02.2013	WITHDRAW	158/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
188.	R0257262012	CA NO 168/12	DR. SATYAVEER SINGH VS M/S DENTISPLY INDIA PVT. LTD.	05.02.2013	DISPOSED OFF	159/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
189.	R0280872012	CR NO 351/12	SAURABH SINGH VS DR. AJAY	05.02.2013	ALLOWED	160/F/2013	SH.R.K. GAUBA DISTRICT JUDGE

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190.	R0306472012	CR NO 377/12	SANJAY GULATI VS STATE	06.02.2013	DISPOSED OFF	161/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
191.	R0272712012	CR NO 341/12	RAJESH KUMAR VS STATE	06.02.2013	DISPOSED OFF	162/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
192.	R0281692012	CR NO 353/12	ASHISH SABHARWAL VS DEEPA RAI	06.02.2013	ALLOWED	163/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
193.	R0305612012	CR NO 375/12	SHAHEEN AKHTAR VS AUSAF ALI BHAI	06.02.2013	DISPOSED OFF	164/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
194.	R0305602012	CR NO 376/12	SHAHEEN AKHTAR VS SHAFIQ AHMED	06.02.2013	DISPOSED OFF	165/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
195.	R0034152013	CR NO 40/13	RAJESH BERI VS GENESIS EDUCATION FOUNDATION	08.02.2013	DISPOSED OFF	166/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
196.	R0035102013	CR NO 49/13	SITU SHAS TRI VS FOREMOST FACTORS LTD.	08.02.2013	DISPOSED OFF	167/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
197.	R0035112013	CR NO 50/13	SITU SHASTRI VS FOREMOST FACTORS LTD.	08.02.2013	DISPOSED OFF	168/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
198.	R0305012012	CA NO 236/12	PAWAN KUMAR VS STATE	11.02.2013	DISMISSED	169/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
199.	R0295302012	CR NO 369/12	YOGESH SHARMA VS STATE	11.02.2013	ALLOWED	170/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
200.	R0293602012	CA NO 230/12	RAJEEV SOOD VS CHATALI SOOD	12.02.2013	DISPOSED OFF	171/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
201.	R0038952013	CR NO 56/13	HARIKANT TRIPATHI VS STATE	13.02.2013	DISPOSED OFF	172/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
202.	R0038932013	CR NO 57/13	M/S SAMUDRA BIOPHARMA PVT. LTD VS M/S TECNOLOGY DEVELOPMENT BOARD	13.02.2013	DISPOSED OFF	173/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
203.	R0038972013	CR NO 58/13	M/S SAMUDRA BIOPHARMA PVT. LTD VS M/S TECNOLOGY DEVELOPMENT BOARD	13.02.2013	DISPOSED OFF	174/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
204.	R0350362011	CA NO 44/13	SHIV KUMAR PRASAD VS	14.02.2013	DISPOSED OFF	175/F/2013	SH.R.K. GAUBA DISTRIC JUDGE

205.	R0040452013	CR NO 59/13	PRAKASH MEENA VINOD KUMAR VS STATE	14.02.2013	DISPOSED OFF	176/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
206.	R0040462013	CR NO 60/13	SH. VINOD KUMAR VS STATE	14.02.2013	DISPOSED OFF	177/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
207.	R0028902013	CA NO 29/13	MOHD. ISLAM VS STATE	18.02.2013	ALLOWED	178/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
208.	R0267232012	CR NO 335/12	SATISH KUMAR VS STATE	18.02.2013	ALLOWED	179/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
209.	R0028972013	CA NO 28/13	CHANDRA DEVI VS STATE	18.02.2013	ALLOWED	180/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
210.	NA	TP(CRL) NO 16/13	P.D. SHARMA VS ISHAQUE KHAN	20.02.2013	DISPOSED OFF	181/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
211.	R0035182013	CR NO 53/12	PARDEEP KUMAR PARSHAR VS ONKAR PANDEY	20.02.2013	DISPOSED OFF	182/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
212.	R0270142012	CR NO 337/12	MAJ. ASHISH CHADHA (RETD) VS SHRIMATI SARBARI SEN	20.02.2013	DISPOSED OFF	183/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
213.	NA	TP(CRL) NO 08/13	OM PRAKASH VS STATE	21.02.2013	DISPOSED OFF	184/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
214.	R0051432013	CR NO 80/13	NAEEM ALI VS SHEELA SHARMA	23.02.2013	DISPOSED OFF	185/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
215.	R0176942012	CA NO 123/12	MOHD. AFTAB ALAM VS BIBI FARZANA KHATOON	25.02.2013	DID	186/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
216.	R0051612013	CR NO 81/13	KARAN SINGH PANWAR VS RENU	25.02.2013	DISPOSED OFF	187/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
217.	NA	TP(CRL) NO 09/13	STATE VS DHEERENDER KAUSHIK	26.02.2013	DISPOSED OFF	188/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
218.	NA	TP(CRL) NO 17/13	STATE VS SAHRAJ SINGH &ORS.	26.02.2013	DISPOSED OFF	189/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
219.	R0002942013	CA NO 12/13	PARMOD GUPTA VS M/S ENN. DEEP CHIT'S	26.02.2013	DID	190/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
220.	R0012382013	CR NO 23/13	DEEPAK MALIK @ PATNA VS STATE	26.02.2013	ALLOWED	191/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE

221.	NA	CR NO 283/12	RAMESH KUMAR VS SMT. GAYARASI	27.02.2013	DISPOSED OFF	192/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
222.	R0279522012	CA NO 213/12	SOMDEV GOYAL VS ARCHANA GOYAL	28.02.2013	ALLOWED	193/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE
223.	R0006562013	CR NO 01/13	G.M BHATACHARYA VS STATE	04.02.2013	DISMISSED OFF	195/F/2013	/ASJ/SE SH. VINAY KUMAR KHANNA/ASJ/SE
224.	R0319822012	CR NO 83/12	SHARDA RAM TRUST COMITTE VS STATE	04.02.2013	DISMISSED	196/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
225.	R0140122012	CA NO 30/12	STATE VS AMBIKA PRASAD	06.02.2013	DISMISSED	197/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
226.	R0032612013	CR NO 01/13	RAJ KUMAR SHARMA VS CBI	06.02.2013	DISMISSED	198/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
227.	R0309162012	CA NO 49/12	PALLAVI SIKRI VS AMIT SIKRI	18.02.2013	ALLOWED	199/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
228.	R0047692013	CR NO 10/13	RAJ KUMAR CHAUKAN VS STATE	20.02.2013	DISMISSED	200/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
229.	R0050672013	CA NO 11/13	SATNAM SINGH VS STATE	22.02.2013	DISMISSED	201/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
230.	R0040472013	CR NO 08/13	MOHD. TARIQUE VS JAFAR ALI	28.02.2013	DISMISSED	202/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
231.	R0318192012	CR NO 81/12	ASHISH SARVICES VS LAKSHMI PETOLEUM	03.01.2013	DISMISSED	203/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
232.	R031472012	CA NO 51/12	PUR NATH VS STATE	07.01.2013	DISPOSED OFF	204/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
233.	R0321482012	CA NO 50/12	SURAJ VS STATE	07.01.2013	DISPOSED OFF	205/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
234.	R0308052012	CR NO 74/12	SANJAY GAMBHIR VS STATE	07.01.2013	DISMISSED	206/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
235.	R0308052012	CR NO 75/12	SANJAY GAMBHIR VS STATE	07.01.2013	DISMISSED	207/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
236.	R0071502012	CR NO 25/12	ARUN TRIPATHI VS STATE	08.01.2013	DISMISSED	208/F/2013	SH. VINAY KUMAR

237.	R0315562012	CR NO 80/12	ANUM ALI VS NOOR JAHAN	08.01.2013	DISMISSED	209/F/2013	KHANNA/ASJ/SE
238.	R0023012012	CR NO 44/12	STATE VS SHASHI BALA	09.01.2013	DISMISSED	210/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
239.	R023012012	CR NO 08/12	ASHU CHAUDHIRI VS STATE	09.01.2013	DISMISSED	211/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
240.	R0305992012	CR NO 72/12	SAROJ VS INDERJEET	14.01.2013	DISMISSED	212/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
241.	R0272382012	CA NO 46/12	RAVI KUMAR SHARMA VS SAVINDER KUMAR	14.01.2013	DISPOSED OFF	213/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
242.	R0305992012	CR NO 70/12	CHANDERPAL VS STATE	14.01.2013	DISMISSED	214/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
243.	NA	CA NO 122/10	MANJEET KAUR VS KULWANT SINGH	14.01.2013	DISPOSED OFF	215/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
244.	R0306952012	CR NO 73/12	RAKESH SHARMA VS STATE	16.01.2013	DISMISSED	216/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
245.	R0248302012	CA NO 54/12	DEVENDER AHUJA VS STATE	16.01.2013	ALLOWED	217/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
246.	NA	CR NO 78/12	DEVENDER AHUJA VS STATE	16.01.2013	DISPOSED OFF	218/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
247.	NA	CR NO 22/12	STATE VS YUSUF	21.01.2013	DISMISSED	219/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
248.	R0317682012	CR NO 82/12	RADHA KRISHN SHARMA VS STATE	21.01.2013	DISMISSED	220/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
249.	R0107232012	CA NO 13/12	RUHI RAMANAND VS RAMANAND AMIT	22.01.2013	ALLOWED	221/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
250.	R0293172012	CR NO 65/12	PRADEEP KUMAR BANSAL VS STATE	22.01.2013	DISMISSED	222/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
251.	R0298082012	CA NO 47/12	RADHEY SHYAM TIWARI VS STATE	23.01.2013	DISPOSED OFF	223/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
252.	R0006562013	CR NO 02/13	MANOJ AGGARWAL VS STATE	23.01.2013	DISMISSED	224/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE

253.	NA	CR NO 59/11	REXNORD ELECTRONICS AND CONTROL LTD. VS BASU DEV	30.01.2013	COMPOUNDED	225/F/2013	KHANNA/ASJ/SE SH. VINAY KUMAR KHANNA/ASJ/SE
254.	R0308112012	CR NO 76/12	RACHIT DANDRIYAL VS ADITI SOOD	31.01.2013	DISMISSED	226/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
255.	R0308862012	CR NO 02/13	MANISH TALREJA VS ASHITHA TELREJA	28.01.2013	DISMISSED	227/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
256.	R0317662012	CR NO 25/13	MRS. ALPNA MEHRA VS JATIN LAMBA	01.02.2013	ALLOWED	228/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
257.	R0220762012	CR NO 08/13	AJAY KUMAR VS (1) STATE (2) MS. SANTOSHI KUMARI	11.02.2013	DISPOSED OFF	229/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
258.	R0255782012	CR NO 37/13	DHARMBIR PAWAR VS STATE	12.02.2013	DISPOSED OFF	230/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
259.	R0253742012	CR NO 36/13	DESH RAJ & ORS VS STATE & ORS	12.02.2013	DISPOSED OFF	231/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
260.	R0193122012	CR NO 24/13	SMT. ASHA AGGARWAL VS STATE	20.02.2013	DISPOSED OFF	232/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
261.	R0032672013	CR NO 15/03	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	233/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
262.	R0032692013	CR NO 16/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	234/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
263.	R0032712013	CR NO 17/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	235/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
264.	R0032742013	CR NO 18/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	236/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
265.	R0032792013	CR NO 19/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	237/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
266.	R0032812013	CR NO 20/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	238/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
267.	R0032832013	CR NO 21/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	239/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
268.	R0032852013	CR NO 22/13	SH. K. KESHAVA RAJU VS SH ASHOK	06.02.2013	DISMISSED	240/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST

269.	R0095162012	CA NO 06/13	KUMAR ANEJA SUBHANKAR JHA VS STATE	06.03.2013	DISMISSED	241/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
270.	R0103752012	CA NO 09/13	PAPPU VS STATE	04.03.2013	DISPOSED OFF	242/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
271.	R0295682012	CR NO 04/13	M/S BABA ELECTRICAL VS STATE	08.03.2013	DISMISSED	243/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
272.	R01730622012	CR NO 33/13	MOHD. RAFAD KHAN VS ARVIND KUMAR DHAR	15.03.2013	DISMISSED	244/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
273.	R0173052012	CR NO 34/13	MOHD RAFAT KHAN VS M/S TECHKINFO SOLUTIONS PVT. LTD	15.03.2013	DISMISSED	245/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
274.	R0233362012	CR NO 09/13	DR.(COL)SUBHASH CHANDRA TALWAR	28.03.2013	DISMISSED	247/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
275.	R0165772012	CA NO 03/2013	VSRAJ SINGH GAHLOT & ORS RAJESH VIATURVEDI VS STATE	12.04.2013	DISMISSED	249/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
276.	R0170042012	CR NO 03/2013	LORD ELECTRONICS VS SAVITRI DEVI	25.04.2013	DISMISSED	250/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
277.	R0267362013	CR NO 38/13	M/S PACIFIC INFOTECH PVT LTD. VS MR. ARVIND KUMAR GANESH KUMAR	25.04.2013	DISPOSED OFF	251/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
278.	R0183102012	CA NO 02/13	KISHAN SINGH TOKAS VS SH. SUBEY SINGH & ORS	30.04.2013	WITHDRAW	252/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
279.	R0087152012	CR NO 30/13	RAKESH KUMAR YADAV VS STATE	02.05.2013	DISMISSED	253/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
280.	R0087152012	CR NO 29/13	SH. N.L. YADAV VS STATE & ORS	02.05.2013	ALLOWED	254/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
281.	R0103332012	CA NO 15/13	B.K. CHAKRABORTY VS SUNIL GOEL	06.05.2013	DISPOSED OFF	256/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
282.	R0270812011	CR NO 28/13	POONAM SINGH VS VIMAL KUMAR SINHA	13.05.2013	COMPROMISE	257/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
283.			HARI OM GUPTA VS M/S GODREJ				

	R0228012012	CR NO 14/13	BOYCE MANUFACTURING COMPANY LIMITED	20.05.2013	REMAND BACK	259/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
284.	R0402142010	CR NO 35/13	R.K. TRIPATHI VS GOPAL KRISHAN ETC.	28.05.2013	DISMISSED	260/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
285.	R0298122012	CR NO 40/13	MAYANK GUPTA VS STATE & ANOTHER	30.05.2013	DISPOSED OFF	261/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
286.	R0298142012	CR NO 39/13	M/S AEON AIRCONDITIONING PVT. LTD VS STATE	30.05.2013	SET ASIDE	262/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
287.	R0189212006	CA NO 05/10	MUKESH KUMAR GAUR VS STATE	05.03.2013	DISMISSED	263/F/2013	SH. RAJEEV BANSAL/ASJ-03, SOUTH
288.	R0006612013	CR NO 02/13	B.S. SAINI VS STATE	06.03.2013	ALLOWED	264/F/2013	SH. RAJEEV BANSAL/ASJ-03, SOUTH
289.	R0042522012	CR NO 10/13	SHYAM SINGH VS STATE	18.03.2013	DISMISSED	265/F/2013	SH. RAJEEV BANSAL/ASJ-03, SOUTH
290.	R0670462006	CA NO 04/10	STATE VS MUKESH KUMAR GAUR	26.03.2013	DISPOSED OFF	266/F/2013	SH. RAJEEV BANSAL/ASJ-03, SOUTH
291.	R0230452012	CA NO 19/12	RAJEEV NAYAR VS STATE	03.04.2013	ALLOWED	267/F/2013	SH. RAJEEV BANSAL/ASJ-03, SOUTH
292.	R0035352013	CR NO 08/13	KESHAV VS MANISHA	15.04.2013	DISMISSED	268/F/2013	SH. RAJEEV BANSAL/ASJ-03, SOUTH
293.	R0309132012	CR NO 58/12	OM BHARTI POOJARI VS STATE	22.04.2013	DISMISSED	269/F/2013	SH. RAJEEV BANSAL/ASJ-03, SOUTH
294.	R0057332013	CR NO 86/13	MMTC LTD. VS M/S GLITTER OVERSEAS & ORS.	01.03.2013	DISPOSED OFF	270/F/2013	SH. R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
295.	R0034992013	CR NO 51/13	S.P. GUPTA VS STATE	01.03.2013	DISPOSED OFF	271/F/2013	SH. R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
296.	R0003182013	CR NO 14/13	SUDHIR SABHARWAL VS STATE	04.03.2013	DISPOSED OFF	272/F/2013	SH. R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
297.	R0037272013	TP(CRL) NO 13/13	ANIL SHARMA VS STATE	05.03.2013	DISPOSED OFF	273/F/2013	SH. R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
298.	R0006622013	CR NO 21/13	SUBHASH SAINI VS STATE	05.03.2013	DISPOSED OFF	274/F/2013	SH. R.K. GAUBA DISTRICT

299	R0063742013	CR NO 31/13	SH. DHROV TARA VS STATE	06.03.2013	ALLOWED	275/F/2013	JUDGE /ASJ/SOUTH
300	R0070902013	CR NO 97/13	CHANDER KALA VS RAKESH	16.03.2013	DISPOSED OFF	276/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
301	R0034782013	TP(CRL) NO 10/13	BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD.	18.03.2013	ALLOWED	277/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
302	R0034772013	TP(CRL) NO 11/13	BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD.	18.03.2013	ALLOWED	278/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
303	R0034792013	TP(CRL) NO 12/13	BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD.	18.03.2013	ALLOWED	279/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
304	R0025222013	CA NO 27/13	SHIV CHARAN VS STATE	19.03.2013	DISPOSED OFF	280/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
305	R0077422013	CA NO 66/13	YOGI SWAMI SH. SATYA PRAKASH VS STATE	22.03.2013	DISPOSED OFF	282/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
306	R0076972013	CR NO 102/13	M/S KOTAK MAHINDRA PRIME LTD. VS STATE	22.03.2013	DISPOSED OFF	283/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
307	R0054532013	TP(CRL) NO 16/13	KANHAIYA VS VIJAY	26.03.2013	DISPOSED OFF	284/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
308	R0047272012	CA NO 44/12	NAMRATA VS ANIL KUMAR SAHU & ORS	01.04.2013	DISPOSED OFF	285/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
309	R0045022013	CA NO 47/13	RISHAB BHATIA VS STATE	01.04.2013	DISPOSED OFF	286/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
310	R0011322013	CR NO 22/13	SAROJ BALA VS MUKESH SHARMA	01.04.2013	ALLOWED	287/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
311	R00573222013	CR NO 87/13	KALLU VS STATE	01.04.2013	DISPOSED OFF	288/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
312	R0066162012	CA NO 70/12	TULLAN VS STATE	01.04.2013	DISPOSED OFF	289/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH

313.	R0019742013	CA NO 62/13	ROHINI MISHRA VS MELITA PANDIT	01.04.2013	DISPOSED OFF	290/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
314.	R0058572013	CR NO 89/13	M.K. KHANNA VS STATE	01.04.2013	DISPOSED OFF	291/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
315.	R02006942012	CA NO 139/12	MADAN LAL VS STATE	01.04.2012	DISPOSED OFF	292/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
316.	R0210542012	CA NO 146/12	SANTOSH KUMAR VS STATE	01.04.2013	DISPOSED OFF	293/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
317.	R0283752012	CA NO 220/12	MAHESH KUMAR VS STATE	01.04.2013	DISPOSED OFF	294/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
318.	NA	TP(CRL) NO 18/13	JAYANTI VS STATE	01.04.2013	WITHDRAW	295/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
319.	R0049262013	CA NO 57/13	ROHANSON VS STATE	01.04.2013	DISPOSED OFF	296/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
320.	R0029932013	CA NO 30/13	RAVINDER VS STATE	01.04.2013	DISPOSED OFF	297/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
321.	R0231292012	CR NO 292/12	MONKOMAL SINGH BHATIA VS INDIAN HOLIDAYS & ORS	02.04.2013	DISMISSED	298/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
322.	R0275452012	CA NO 210/12	NARESH CHAND VS STATE	02.04.2013	DISMISSED	299/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
323.	R0041502013	CR NO 63/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	300/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
324.	R0041452013	CR NO 67/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	301/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
325.	R0041522013	CR NO 68/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	302/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
326.	R0067012013	TP(CRL) NO 19/13	YUNUS ALI VS STATE	02.04.2013	DISPOSED OFF	303/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
327.	R0051652013	CA NO 54/13	SHEKHAR SINGH VS STATE	02.04.2013	DISPOSED OFF	304/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
328.	R0041482013	CR NO 64/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	305/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH

329.	R0041512013	CR NO 66/11	M/S MANGAL ELECTRONICS PVT LTD VS STATE	02.04.2013	ALLOWED	306/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
330.	R0041462013	CR NO 66/13	M/S MANGAL ELECTRONICS PVT LTD VS STATE	02.04.2013	ALLOWED	307/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
331.	R0070502013	CA NO 64/13	KAMAL KHAN VS PRAHALAD SINGH	03.04.2013	DISPOSED OFF	308/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
332.	R0306322012	CR NO 381/12	AMIT BAGAI VS RAVINDER UPPAL	03.04.2013	DISPOSED OFF	309/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
333.	R0058582013	CR NO 88/13	SUNIL KUMAR SHARMA VS STATE	03.04.2013	DISMISSED	310/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
334.	R0159142012	CA NO 110/12	JAVED VS STATE	03.04.2013	ALLOWED	311/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
335.	R0029402013	CR NO 45/13	M/S BENCHMARK INTERNATIONAL VS M/S SKY BARGE FREIGHT LTD.	03.04.2013	DISPOSED OFF	312/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
336.	R0009042013	CA NO 20/13	MAMTA & ORS VS SATISH KUMAR GAUTAM & ORS	04.04.2013	DISPOSED OFF	313/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
337.	R0190032012	CR NO 245/12	KAMAL KUMAR VS PUNJAB NATIONAL BANK	03.04.2013	DISPOSED OFF	314/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH